

NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण

EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ

KOLKATA/ कोलकाता

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 467

Date: 04.08.2025

PUBLIC NOTICE

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

| Sl . N o. | Date of Letter/email | Subject Matter | Name & Address of the Complainant |
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| 1. | By post dated 25/04/2025 Received on 08/05/2025 | Complaint against the construction of a divider in the centre of a six-lane road connecting Konark & Chandrabhaga, bisecting the sanctuary into two disconnected ecological zones while no underpass, overpass or any form of wildlife corridors have been provided to allow safe passage of animals at Konark-Balukhand Wildlife Sanctuary, Odisha. | N.A. Shah Ansari Human Rights Defender & Community Media Specialist Konark, Dist. Puri, Odisha-752111 |
| 2. | By post dated blank Received on 16/05/2025 | Complaint against the brokers trying to take lease on applicant's agricultural land for mining in greed of money at mauja Benagadiya. | Villagers of Benagaria Muslim Tola, Soge tola, Vill & PO Benagaria, PS Shikaripara, Dist. Dumka- 816103 |
| 3. | By post dated 20/05/2025 Received on 26/05/2025 | Complaint against cutting of 200 year old banyan tree at the basin of river Bengabati by Sanjaya Ranasinga & Santosh Ranasinga at Village Gadamrugasira. | Ramesh Chandra Jena Village/PO/GP- Gadamrugasira, PS Chandanpur, Dist Puri, Odisha. |
| 4. | By email dated 21/05/2025 | Complaint against building of residential houses in the middle of paddy field in Bohira Kalibari, Sandalia & Hingaljanj. | Jubbar Gazi |

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| 5. | By email dated 26/05/2025 | Article published in newspaper The Sambad on 26/05/2025 namely "When will the condition of the Daya West Canal change?". The article highlighted that once a vital source of irrigation for farmers in Khordha and Puri districts, the Daya West Canal is now severely polluted and encroached upon. Due to rapid urbanization and lack of proper government oversight, the canal has become a dumping ground for sewage and solid waste, especially from Bhubaneswar city. Despite its crucial role in draining rainwater and supporting agriculture, much of the canal has been illegally occupied, and toxic drain water is regularly released into it. | Haripriya Patel 106, Lumbini Enclave, Chandrasekharpur, near Care Hospital, Bhubaneswar- 751021 |
| 6. | By email dated 27/05/2025 | Petition for protection and conservation of a public pond in Jalwar Village of Darbhanga District which is being damaged by constructing a Panchayat Sarkar Building over the pond by district administration in violation of orders & directions of the Hon'ble Supreme Court, Hon'ble High Court Patna and Hon'ble National Green Tribunal including Dept. of Panchayat Raj, Govt of Bihar. | Narayan Jee Choudhary Convenor, Talab Bachao Abhiyan |
| 7. | By post dated 26/05/2025 Received on 29/05/2025 | Complaint against illegal construction activities by Krishnanagar Institute of Medical Science near Bootpara, Bagula Road without EC, CTO and other regulatory approvals | Dulal Mallick, P110, east Barisha Govt. Colony, PO Thakurpukur, Kolkata- 700063 |
| 8. | By email dated 01/06/2025 And 09/06/2025 | Complaint against installation of Transformer at lamp Post no. 31/16/3/4/1 ward no. 14, under south Dum Sum municipality near Malir Math, causing safety and environmental concerns. | Swaroop Bhattacharya 9073859287 |
| 9. | By email dated 13/06/2025 | Complaint against Jain Hospital at Janpad Shahjahanpur, UP (Jurisdiction lies at PB) | Ram Narender 9956154123 |
| 10. | By email dated 18/06/2025 | Complaint against the huge unwanted aquatic plants and toxic sediments in Rabindra Sarobar's Swimming Pool Zone leading to death of a 16 year old boy as the novice/untrained swimming area was too dirty that everyone went outside the demarcated zone. None of the private clubs are following the SOP for the water sports set by Kolkata Police & KMDA in 2022. | Somendra Mohan Ghosh Environmentalist |
| 11. | By post dated 31/05/2025 Received on 10/06/2025 | Complaint against illegal & harmful operation by M/s Swastik Aluminium in a residential plot in Village Pipratand, Govindpur Tehsil, Dhanbad, as it is located near Government Primary School, and causing toxicity, mental & bone disorders, environmental, air & water pollution. | Priyanjali C/o Kanhaiya Kr Singh R/o L-439, 1 st floor, Pocket-L, Ganga Nagar, Meerut Cantt, UP- 250001 |
| 12. | By post dated 29/05/2025 Received on | Complaint against CESC to stop installation of new transformers at Acharya Prafulla Chandra Avenue, Dum Dum Area, Kolkata under Dum Dum Municipality | Swaroop Bhattacharya 9073859287 |

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| | 04/06/2025 | | |
| 13. | By post dated 10/06/2025 Received on 12/06/2025 | Appeal seeking permission as to whether potted plants can be kept outside the boundary wall of applicant's house or not. | Satya Brata Ghosh P-191B, CIT Road, Scheme- VIM, Kolkata- 700054 |
| 14. | By post dated 05/06/2025 Received on 12/06/2025 | Complaint against rampant illegal encroachment by unlicensed food vendors on JP Ganga Path (Marine Drive), Patna. The vendors operate without registration, health permits, fire safety clearance or food license. These encroachments have led to severe traffic congestion, unauthorize parking and rise in petty crimes. | Sanjay Singh, Advocate Patna High Court |
| 15. | By post dated 24/06/2025 Received on 30/06/2025 | Complaint against illegal running of crusher machines which have not been closed despite complaints and no action has been taken against their owners at village Shaharbera, Post Chilgu, Thana- Chandil, Dist. Seraikela-Kharsawan, Jharkhand. | Bijay Kumar Tantubay, RTI activist |
| 16. | By post dated 25/06/2025 Received on 30/06/2025 | Complaint against the spreading of blood on roads due to cutting and selling of animals at Sang Har Netar bus stand, Murshidabad. | Md. Noor Alam Siddiqui |
| 17. | By post dated 08/06/2025 Received on 18/06/2025 | Matter was received by post but has now been e-filed Complaint against the violation of environmental and constitutional rights due to indiscriminate | Hemanta Kumar Panda |

Depto Ghosh

(Depto Ghosh)

Registrar
Registrar

NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

Copy:

1. Website of NGT
2. Notice Board of NGT